

SPECIAL BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/744(KB)2020
IA(I.B.C)/219(KB)2023,
IA(I.B.C)/1477(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SEEMANT NAHATA VS DIVYASWARNA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampuria, PCS] For Ankur Verma in IA(IBC)/219(KB)/2023
Ms. Archana Bagel, Adv.] & in IA(IBC)/1477(KB)/2022

Mr. Pranay Agarwal, Adv] For the Operational Creditor - Sole CoC member

Mr. Sudipta Ghosh, RP] For the Resolution Professional

ORDER

1. Ld. Authorised Representative/Counsel for the parties present.
2. Post this matter for personal appearance of Mr. Ankur Verma in terms of order dated 30th January, 2024 on **23.02.2024** at **01:30 P.M.**

D. Arvind
Member (Technical)

Rohit Kapoor
Member (Judicial)

Ar.